

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 39

Dated Guwahati, the 6th September, 2018

Hon'ble Mr. Justice Arup Kumar Goswami, senior-most Judge of the Gauhati High Court has assumed charge of the office of the Chief Justice (Acting) of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) with effect from 06th September, 2018 as per Govt. of India's Notification No. K.11019/07/2018-US.II dated 04.09.2018, issued by the Joint Secretary to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/- Robin Phukan
REGISTRAR GENERAL

Memo No.HC.III-30/2018/ 1294 /G dated Guwahati, the 06th of September, 2018.

Copy to:-

1. The Secy. to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. K.11019/07/2018-US.II dated 04.09.2018.
2. The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. K.11019/07/2018-US.II dated 04.09.2018.
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, High Court of _____.
17. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. K.11019/07/2018-US.II dated 04.09.2018., for necessary action.
18. The Registrar (_____), Gauhati High Court, Guwahati.

19. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
20. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
21. The Joint Registrar (_____), Gauhati High Court, Guwahati.
22. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
23. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. K.11019/07/2018-US.II dated 04.09.2018.
24. The P.S. to Hon'ble Mr. Justice Arup Kumar Goswami, Chief Justice (Acting), Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
26. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. K.11019/07/2018-US.II dated 04.09.2018.


REGISTRAR GENERAL

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